

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3525
ANSWERED ON 24TH MARCH, 2022**

ROAD ACCIDENTS

**3525. SHRI RAJAN VICHARE:
SHRI NIHAL CHAND:
SHRIMATI NUSRAT JAHAN RUHI:
SHRI P.V. MIDHUN REDDY:
SHRI DHARMENDRA KASHYAP:
SHRI N. REDDEPPA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total number of road accidents along with the resultant deaths and injuries in the country during each of the last three years and the current year, State-wise including Uttar Pradesh;**
- (b) whether the Government has been able to reduce the number of road accidents to achieve its target of fifty percent reduction in road accidents in the country during the said period;**
- (c) if so, the details thereof and if not, the steps being taken by the Government in this regard;**
- (d) the details of road safety audit conducted and black spots identified to prevent road accidents in the country including Maharashtra and Uttar Pradesh during the said period;**
- (e) the funds allocated for road safety for the State of Maharashtra and Uttar Pradesh during the said period; and**
- (f) whether the Government proposes to launch any scheme to extend insurance cover or compensation to the road accident victims and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per data available, the total number of road accidents, persons killed and injured in the country during the last three calendar years 2018 to 2020 are given in the following table:-

Year	Total Number of Road Accidents	% Change	Total Number of Persons Killed	% Change	Total Number of Persons Injured	% Change
2018	467044		151417		469418	
2019	449002	-3.86	151113	-0.2	451361	-3.85
2020	366138	-18.46	131714	-12.84	348279	-22.84

As may be seen from the above table, there is a decreasing trend in the number of road accidents, persons killed and injured during the last 3 years.

State/UT – wise information on total number of road accidents, persons killed and injured in the country during the last three calendar years 2018 to 2020 is enclosed at Annexure I.

(c) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below:-

1. Education:

- i. To create effective public awareness about road safety, Ministry undertakes various publicity measures and awareness campaigns on road safety through social media, electronic media, and print media. Further, Ministry implements a road safety advocacy scheme to provide financial assistance to various agencies for administering Road Safety Advocacy.**
- ii. Observance of National Road Safety Month/Week every year for spreading awareness and strengthening road safety.**
- iii. A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).**

2. Engineering (both of Roads and vehicles)

- Road engineering:**

- i. **High priority to identification and rectification of black spots (accident prone spots) on national highways.**
- ii. **Road safety has been made an integral part of road design at planning stage. Road Safety Audit of all highway projects has been made mandatory at all stages i.e. design, construction, operation and maintenance.**
- iii. **Ministry has delegated powers to Regional Officers for technical approval to the detailed estimates for rectification of identified Road Accident black spots.**
- iv. **Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.**
- v. **The electronic Detailed Accident Report (e-DAR) Project has been initiated to establish to a central repository for reporting, management and analysis of road accidents data across the India.**

• **Vehicle engineering:**

- i. **Safety standards for automobiles have been improved in respect of Airbags, Anti-Breaking System (ABS), Tyres, Crash test, Speed Limiting devices, comply with fire Alarm and protection system etc.**
- ii. **Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.**
- iii. **This Ministry, vide notification dated 15th February, 2022 has prescribed norms related to safety measures for children below four years of age, riding or being carried on a motor cycle. Further, it specifies use of a safety harness, crash helmet and restricts speed to 40kmph.**

3. **Enforcement:**

- i. **The motor vehicles (Amendment) Act, 2019 provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules and strict enforcement through use of technology.**
- ii. **Issue of Guidelines for protection of Good Samaritans and draft rules as per MV (Amendment) Act, 2019 has been published.**

4. **Emergency care:**

- i. The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of the accident during the golden hour.**
- ii. The National Highways Authority of India has made provisions for ambulances with paramedical staff/Emergency Medical Technician/Nurse at toll plazas on the completed corridor of National Highways.**
- iii. Ministry has implemented a Scheme for grant of Award to the Good Samaritan who has saved life of a victim of a fatal accident involving a motor vehicle by administering immediate assistance and rushing to Hospital/Trauma Care Centre within the Golden Hour of the accident to provide medical treatment.**

(d) As per information available with the Ministry, 5803 black spots were identified on National Highways of the Country. Black spots in Maharashtra are 25, whereas in Uttar Pradesh it is 405.

(e) Fund allocated to be spent for comprehensive road safety aspects varies from 2.21 % to 15 % of total cost of the project depending upon structures involved for construction of National Highways.

(f) Enabling provisions relating to payment of compensation to victims of road accidents have been given in the Motor Vehicles Act, 1988 under section 161 (Special provisions as to compensation in case of hit and run motor accident), section 163 (Scheme for payment of compensation in case of hit and run motor accidents) and section 163A (Special provisions as to payment of compensation on structured formula basis). Further, Ministry has issued notification dated 25 Feb 2022 mandating the procedure for detailed investigation of road accidents, the Detailed Accident Report (DAR) and its reporting, along with timelines for different stakeholders, for quick settlements of claims by the Motor Accident Claim Tribunal (MACT). Claims are filed at Motor Accident Claims Tribunals at State Level. No centralized details with respect to compensation paid and number of victims pending for compensation is available with the Ministry.

ANNEXURE - I**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 3525 TO BE ANSWERED ON 24TH MARCH, 2022 REGARDING ROAD ACCIDENTS.****Total Number of road accidents, persons Killed and injured in Road Accidents in India: 2018 to 2020 State/UT – wise.**

Sl. No.	States/UTs	State/UT-Wise Number of Accidents during			Total Road	State/UT-Wise Total Number of Persons killed in Road Accidents during			Total	State/UT-Wise Total Number of Persons Injured in Road Accidents during			Total
		2018	2019	2020		2018	2019	2020		2018	2019	2020	
1	2	3	4	5	6	7	8	9	10	11			
1	Andhra Pradesh	24475	21992	19509	7556	7984	7039	23456	24619	19675			
2	Arunachal Pradesh	277	237	134	175	127	73	323	309	185			
3	Assam	8248	8350	6595	2966	3208	2629	7375	7473	5269			
4	Bihar	9600	10007	8639	6729	7205	6699	6679	7206	7016			
5	Chhattisgarh	13864	13899	11656	4592	5003	4606	12715	13090	10505			
6	Goa	3709	3440	2375	262	297	223	1549	1448	880			
7	Gujarat	18769	17046	13398	7996	7390	6170	17467	16258	12002			
8	Haryana	11238	10944	9431	5118	5057	4507	10020	9362	7659			
9	Himachal Pradesh	3110	2873	2239	1208	1146	893	5551	4904	3223			
10	Jammu & Kashmir	5978	5796	4860	984	996	728	7845	7532	5894			
11	Jharkhand	5394	5217	4405	3542	3801	3044	3975	3818	3295			
12	Karnataka	41707	40658	34178	10990	10958	9760	51562	50447	39492			
13	Kerala	40181	41111	27877	4303	4440	2979	45458	46055	30510			
14	Madhya Pradesh	51397	50669	45266	10706	11249	11141	54662	52816	46456			
15	Maharashtra	35717	32925	24971	13261	12788	11569	31365	28628	19914			
16	Manipur	601	672	432	134	156	127	1042	1055	663			
17	Meghalaya	399	482	214	182	179	144	205	222	220			
18	Mizoram	53	62	53	45	48	42	80	56	68			
19	Nagaland	430	358	500	39	26	53	335	246	286			
20	Odisha	11262	11064	9817	5315	5333	4738	11794	11177	8822			
21	Punjab	6428	6348	5203	4740	4525	3898	3384	3812	2904			
22	Rajasthan	21743	23480	19114	10320	10563	9250	21547	22979	16769			
23	Sikkim	180	162	138	85	73	47	370	318	218			
24	Tamil Nadu	63920	57228	45484	12216	10525	8059	74537	67137	50551			
25	Telangana	22230	21570	19172	6603	6964	6882	23613	21999	18661			
26	Tripura	552	655	466	213	239	192	741	816	470			
27	Uttarakhand	1468	1352	1041	1047	867	674	1571	1457	854			
28	Uttar Pradesh	42568	42572	34243	22256	22655	19149	29664	28932	22410			

29	West Bengal	12705	10158	9180	5711	5500	4927	11997	9757	8314
30	Andaman & Nicobar	254	230	141	19	20	14	260	207	145
31	Chandigarh	316	305	159	98	104	53	300	275	148
32	Dadra & Nagar Haveli	80	68	100	54	49	64	66	105	119
33	Daman & Diu	76	69		35	28		94	74	
34	Delhi	6515	5610	4178	1690	1463	1196	6086	5152	3662
35	Lakshadweep	3	1	1	1	0	0	3	1	1
36	Puducherry	1597	1392	969	226	147	145	1727	1619	1019
	Total	467044	449002	366138	151417	151113	131714	469418	451361	348279
